

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. TCP 67/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

NAME OF THE PARTIES: - Ravindra Pimplikar
V/s
Concept Engineering Projects Pvt. Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

CS. Ajay Antarkar appeared for the Petitioner through VC. Adv. Deepak Deshpande a/w Adv. Onkar Deshpande appeared for the Respondent through VC. Counsel for the parties submits that the parties are in settlement talks and there is high probability of arriving at the settlement. List this matter on **21.03.2024** for the reporting of settlement.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)